

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.125- IA 362 of 2020
ITEM No.126- IA 388 of 2020
ITEM No.127- IA 777 of 2020
ITEM No.128- IA 778 of 2020
ITEM No.129- IA 779 of 2020
ITEM No.130- IA/122(AHM)2022
ITEM No.131- IA/724(AHM)2022
ITEM No.132- IA/835(AHM)2022
ITEM No.133- IA/929(AHM)2022
ITEM No.134- IA/1135(AHM)2022
ITEM No.135- IA/9(AHM)2023
In
CP(IB) 37 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

PSL Ltd
V/s
Edelweiss Assets Reconstruction Co Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 10/07/2023

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to electricity failure in pursuance to torrential rain, the present matter stands adjourned to 18.09.2023.

-sd-

**Hanif Sheikh
(Court Officer)**